

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2675
ANSWERED ON- 16/03/2026

PMJVK PROPOSALS FROM MAHARASHTRA

2675. DR. FAUZIA KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) whether the proposals submitted by Government of Maharashtra under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) during the 47th Empowered Committee Meeting held on 23rd June, 2025, have been approved;
- (b) if so, the details thereof, including the number of projects approved and their respective locations;
- (c) if not, the reasons for the delay in approval and the expected timeline for the same; and
- (d) the steps being taken to ensure timely implementation of these projects, including monitoring mechanisms and accountability measures?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

(a) & (b): Yes, Sir. The project proposals submitted by the Government of Maharashtra were placed before the 47th and 48th Empowered Committee meetings held on 23.06.2025 and 09.07.2025, respectively. The Ministry has approved the following projects for the State:

Sl.No	Name of Projects	District	No of units approved	Total cost approved (Rs. in Lakh)	Central Shareapproved(Rs. in Lakh)
1	Implementation of ICT Labs	Nagpur	720	7272.00	4363.20
2	Implementation of Digital Classrooms	Akola	912	2845.44	1707.264

(c) : Does not arise.

(d) : Under PMJVK, the execution, operation and maintenance of approved projects are the responsibility of the respective State Governments/Union Territory Administrations. The Ministry monitors the progress of projects through periodic review meetings with States/UTs to assess both physical and financial progress. In addition, national workshops are organized to facilitate effective implementation and timely completion of projects. States/UTs are also advised to expedite implementation, drop non-viable projects where necessary, and utilize the available funds for completion of ongoing sanctioned projects under PMJVK.
